

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में
IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B", HYDERABAD

BEFORE
SHRI RAMA KANTA PANDA, ACCOUNTANT MEMBER
&
SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER

आ.अपी.सं / ITA No. 544 & 545/Hyd/2021
(निर्धारण वर्ष / Assessment Years : 2017-18 & 2018-19)

Narayana Kumar Jakotiya, Vs. Deputy Commissioner
Kothagudem of Income Tax,
[PAN No. ABIPJ0901C] Central Circle-3(3),
Hyderabad

अपीलार्थी / Appellant

प्रत्यर्थी / Respondent

निर्धारिती द्वारा / Assessee by: Shri P. Murali Mohan Rao appeared for
Shri Chandramouleswara Rao, AR

राजस्व द्वारा / Revenue by: Shri Solgy Jose T. Kottaram, CIT-DR

सुनवाई की तारीख/Date of hearing: 01/09/2022

घोषणा की तारीख/Pronouncement on: 01/09/2022

आदेश / ORDER

PER BENCH:

Aggrieved by the order(s) passed by the Learned Commissioner of Income Tax (Appeals)-11, Hyderabad ("Ld. CIT(A)") in the case of Narayana Kumar Jakotiya ("the assessee") for the AYs.2017-18 & 2018-19, assessee filed these appeals.

2. Today when this matter is called, Ld. AR submitted a letter stating that the assessee does not want to continue these appeals and prayed the leave of the Bench to withdraw these appeals. Ld. DR submits no objection. Recording the same, these appeals are permitted to be withdrawn.
3. In the result, both the appeals are dismissed as withdrawn.

Order pronounced in the open court on this the 1st day of September, 2022

Sd/-
(K. NARASIMHA CHARY)
JUDICIAL MEMBER

Sd/-
(RAMA KANTA PANDA)
ACCOUNTANT MEMBER

Hyderabad,
Dated: 01/09/2022

TNMM

Copy forwarded to:

1. Narayana Kumar Jakotiya, C/o. M.Chandramouleshwara Rao, Flat No. C-3, Skylark Apartments, Near Skyline Theatre, Basheerbagh, Hyderabad.
2. Dy. CIT, Central Circle-3(3), Hyderabad.
3. The CIT(A)-11, Hyderabad.
4. The Pr.CIT(Central)-Hyderabad.
5. DR, ITAT, Hyderabad.
6. GUARD FILE

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ITAT, HYDERABAD